

NOTICE

It is for information to all concerned that a **new Proforma** format, as attached herewith, has been approved for Learned advocates to register / update their details in CIS (Case Information System) for availing SMS and e-filing Services in the High Court of Jharkhand.

Learned counsel desiring to register/ update their details in CIS shall provide their information in the newly prescribed **Proforma** format to the List and Computer section.

By Order,

Sd/-

Dated the 22nd April, 2026
High Court of Jharkhand, Ranchi

(Bal Krishan Tiwari)
Registrar (Judicial)

PROFORMA

For Advocates to Update/Enroll Details in CIS (Case Information System) for Availing SMS and e-Filing Services in High Court of Jharkhand, Dhurwa, Ranchi.

- 1) * Name of Advocate: (Mr./Mrs./Smt)
- 2) * Bar Registration No.:
- 3) * Mobile No. (For SMS & WhatsApp):
- 4) Alternate Mobile No. of registered Advocate Clerk if any:
- 5) * Email Id:
- 6) * Address:
.....
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Date:

Signature

* Mandatory Fields